

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

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**IN THE MATTER OF** : Skylift Cargo Pvt Ltd & 3 Ors

**MAIN PETITION NUMBER** : CP/280/2020

**(IA/MA) APPLICATION NUMBERS**

IA/17(CHE)/2023

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**ORDER**

None appears for Applicant.

Respondent1 and Respondent 2 are represented by the Ld. Counsel  
Mr. Kaushik N. Sharma through video conferencing mode.

The connected matters are posted for hearing on 26.04.2023.

List the matter along with the connected matter on **26.04.2023** for  
further hearing/dismissal.

  
[SAMEER KAKAR]  
MEMBER (TECHNICAL)

AR

  
[JUSTICE RAMALINGAM SUDHAKAR]  
PRESIDENT